

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-25/2003/2533 /A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri B.K.Chetri,
District and Sessions Judge,
Dibrugarh, Assam.

Dated Guwahati the 5th June, 2021.

Sub: **Casual leave.**

Ref:- Your letter No.DJD/2947/2021 Dated the 2nd June, 2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 11.06.2021 along with station leave permission, with your official vehicle, at your own cost, from the afternoon of 10.06.2021 till the evening of 13.06.2021, has been granted/rejected.

Further, Addl. District & Sessions Judge, Dibrugarh and in his absence, whoever in charge of the Chief Judicial Magistrate, Dibrugarh shall remain in charge of your Court and office in your absence.

Yours faithfully,

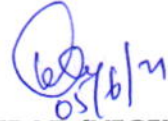
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JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-25/2003/2534 /A, dated 05.06.2021

Copy to:

✓ 1. The Project Manager, Gauhati High Court.



JT. REGISTRAR (VIGILANCE)